

guilty of malpractices, appropriate action would be taken against them.

It has been ascertained from the Collector that one of the concerned officials, a Superintendent of Central Excise was prematurely retired in December, 1975. Departmental proceedings are in progress against 4 Inspectors of Central Excise. Adjudication proceedings are also reported to have been initiated in the Kanpur Collectorate in a number of cases for offences of the nature referred to by the Committee.]

IDA Aid for Agricultural Project(s) in Assam

410. SHRIMATI MARGARET

ALVA:

SHRIMATI LEELA DAMODARA MENON:

DR. RAJAT KUMAR CHAKRABARTI:

SHRIMATI AMBIKA SONI:

SHRIMATI AMARJIT KAUR:

SHRI NRIPATI RANJAN CHOUDHURY:

Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether it is a fact that the International Development Association (IDA), a World Bank affiliate, has agreed to give financial assistance for agricultural development projects in Assam; and

(b) if so, what are the details thereof?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) Yes, Sir.

(b) International Development Association has committed a credit of \$8 million for Assam Agricultural development project. This project, *inter alia*, aims at strengthening Agricultural Extension Service, upgrading adaptive research, as also initiating a programme of ground water development within the State.

411. [Transferred to the 4th August, 1977].

IFFCO, fertilizers to cooperative societies

412. SHRIMATI MARGARET

ALVA:

DR. RAJAT KUMAR CHAKRABARTI:

Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to refer to answer to Starred Question 32 given in the Rajya Sabha on the 14th June, 1977 and state:

(a) the names of the cooperative societies and the quantum of fertilizer released to each by the Indian Farmers Fertilizers Cooperative during 1976-77, State wise;

(b) the terms and conditions laid down by the Indian Farmers Fertilizers Cooperative for the release of fertilizers to these cooperative societies?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARIA): (a) Information is given in the statement.

(b) The state-wise terms and conditions to individual cooperative societies are as under:

State	Margins(R./ton)		Payment terms	Quantity Rebate (R./ton)	
	Urea	NPK		Urea	NPK
1. Andhra Pradesh	105	150	Cash and carry
2. Madhya Pradesh	105	120	Do.
3. Maharashtra	105	120	D
4. Tamil Nadu	115	135	15 days credit on Urea 55 days credit on NPK	20	25

An over-riding commission is paid to Apex Federations on such sales in

view of standing arrangements.